Anganwadi centres in country

1045. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether any assessment has been made with regard to the requirements and availability of Anganwadi Centres (AWCs) in the country, if so, the details thereof; and
- (b) whether Government has received any proposals from State Governments for setting up of more AWCs in their respective States, if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) Under the 3rd phase of expansion of Integrated Child Development Services (ICDS) Scheme, 14 lakh Anganwadi Centres (AWCs) (including 20,000 Anganwadis on Demand (AoDs) and 1,16,848 Mini-AWCs) have been approved for sanction by the Government, out of which 13,74,935 have been sanctioned, as on date.

Proposals for sanction of 66222 AWCs and 21117 Mini-AWCs have been received from 16 States/UTs, *viz.*, Bihar (25662 AWCs, 15526 Mini-AWCs), Meghalaya (70 Mini-AWCs), Madhya Pradesh (8589 AWCs, 2531 Mini-AWCs), Jammu & Kashmir (9826 AWCs), Karnataka (2058 AWCs), Rajasthan (1016 AWCs), Dadra & Nagar Haveli (21 Mini-AWCs), Kerala (329 AWCs), Gujarat (843 AWCs, 506 Mini-AWCs), Jharkhand (4 AWCs), Tripura (648 AWCs), Punjab (853 AWCs, 40 Mini-AWCs), Uttar Pradesh (8710 AWCs and 1120 Mini-AWCs), West Bengal (6017 AWCs), Himachal Pradesh (314 AWCs, 491 Mini-AWCs) and Odisha (1353 AWCs, 812 Mini-AWCs).

The above proposals have been assessed as per the population norms for opening of new AWCs and availability of AWCs for sanction.

Sub-standard food for pregnant women

†1046. SHRI NARESH AGRAWAL: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of complaints received by Government about children, pregnant women and lactating mothers not being provided with nutritious foods regularly or being distributed food items of sub-standard quality and less than the fixed quantity; and

[†]Original notice of the question was received in Hindi.